

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 2481

TO BE ANSWERED ON WEDNESDAY, 01st AUGUST, 2018

DERECOGNITION OF DORMANT POLITICAL PARTIES

†2481. SHRI JANAK RAM:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether any measures are being taken to derecognize those political parties which are dormant and suspected of being involved in money laundering; and
- (b) if so, the details in this regard?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE
AFFAIRS
(SHRI P.P.CHAUDHARY)**

(a) and (b): The Election Commission has informed that at present there is no proposal for derecognizing political parties which are dormant and suspected of involvement in money laundering.
